

ITEM NO.1502
(For Judgment)

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).26697/2019

(Arising out of impugned final judgment and order dated 14-11-2017
in WPC No.4427/2016 passed by the High Court Of Delhi At New Delhi)

DELHI DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

TEJPAL & ORS.

Respondent(s)

([HEARD BY : HON. SURYA KANT, HON. DIPANKAR DATTA AND HON. UJJAL
BHUYAN, JJ.]

(IA No. 99903/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

SLP(C) No. 22996/2015 (XIV)

(IA No. 118761/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1012/2017 (XIV-A)

(IA No. 78252/2022 - ADDITION/DELETION/MODIFICATION PARTIES)

C.A. No. 1013/2017 (XIV-A)

(IA No.101782/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 3061-3062/2018 (XIV)

(IA No. 6376/2018 - EXEMPTION FROM FILING O.T., IA No. 6378/2018 -
PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 3063-3064/2018 (XIV)

(IA No. 5323/2018 - EXEMPTION FROM FILING O.T., IA No. 5324/2018 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3065-3066/2018 (XIV)

(IA No. 6476/2018 - EXEMPTION FROM FILING O.T., IA No. 6477/2018 -
PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 3067-3068/2018 (XIV)

(IA No. 5345/2018 - EXEMPTION FROM FILING O.T., IA No. 5346/2018 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3069-3070/2018 (XIV)

(IA No. 6433/2018 - EXEMPTION FROM FILING O.T.
IA No. 6435/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

SLP(C) No. 3071-3072/2018 (XIV)
(IA No. 5250/2018 - EXEMPTION FROM FILING O.T., IA No. 5252/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 3043-3044/2018 (XIV)
(IA No. 6287/2018 - EXEMPTION FROM FILING O.T., IA No. 6290/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3047-3048/2018 (XIV)
(IA No. 5375/2018 - EXEMPTION FROM FILING O.T., IA No. 5376/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3052-3053/2018 (XIV)
(IA No. 5357/2018 - EXEMPTION FROM FILING O.T., IA No. 5358/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 3054-3055/2018 (XIV)
(IA No. 6400/2018 - EXEMPTION FROM FILING O.T., IA No. 6402/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 3056-3057/2018 (XIV)
(IA No. 5342/2018 - EXEMPTION FROM FILING O.T., IA No. 5343/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 3058-3059/2018 (XIV)
(IA No. 5353/2018 - EXEMPTION FROM FILING O.T., IA No. 5354/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 740/2018 (XIV)
(IA No. 139385/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 738/2018 (XIV)
(IA No. 138200/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2877/2018 (XIV)
(IA No. 8406/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2876/2018 (XIV)
(IA No. 8492/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2878/2018 (XIV)
(IA No. 8893/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5818/2018 (XIV)
(IA No. 23310/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 8523/2018 (XIV)
(IA No. 46735/2018 - CONDONATION OF DELAY IN FILING, IA No.46736/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16349/2018 (XIV)
(IA No. 71124/2018 - EXEMPTION FROM FILING O.T., IA No. 71125/2018 - IA FOR ADDI. GROUNDS AND DOCUMENTS)

SLP(C) No. 32417/2018 (XIV)
(IA No. 52349/2019 - APPLICATION FOR PERMISSION, IA No. 169562/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12600/2019 (XIV)
(IA No. 70574/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2259/2020 (XIV)
(IA No. 113059/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28682/2021 (XIV)
(IA No. 157903/2021 - CONDONATION OF DELAY IN FILING, IA No.157904/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 157905/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28683/2021 (XIV)
(IA No. 158794/2021 - CONDONATION OF DELAY IN FILING, IA No.158795/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 45/2023 in C.A. No. 8649/2016 (XIV-A)
(IA No. 188613/2022 - RECALLING THE COURTS ORDER)

SLP(C) No. 16350/2018 (XIV)
(IA No. 74468/2018 - EXEMPTION FROM FILING O.T., IA No. 74467/2018 - PERMISSION TO PLACE ADDITIONAL GROUNDS AND DOCUMENTS)

SLP(C) No. 16351/2018 (XIV)
(IA No. 68840/2018 - EXEMPTION FROM FILING O.T., IA No. 68848/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 16352/2018 (XIV)
(IA No. 71386/2018 - EXEMPTION FROM FILING O.T., IA No. 71391/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 16353/2018 (XIV)
(IA No. 73631/2018 - EXEMPTION FROM FILING O.T., IA No. 73635/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16016/2021 (XIV)
(IA No. 118545/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 30102/2018 (XIV)
(IA No. 153397/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 30103/2018 (XIV)
(IA No. 152522/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 28439/2018 (XIV)
(IA No. 144415/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 30446/2018 (XIV)
(IA No. 24883/2023 - APPLICATION FOR SUBSTITUTION, IA No.64897/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No.157610/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 170664/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 64899/2023 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 31862/2018 (XIV)
(IA No. 163609/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 31868/2018 (XIV)

SLP(C) No. 31869/2018 (XIV)

SLP(C) No. 32414/2018 (XIV)
(IA No. 47558/2019 - APPLICATION FOR SUBSTITUTION, IA No.37586/2023 - APPLICATION FOR TAGGING/DETAGGING, IA No. 113811/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES, IA No. 166960/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.113545/2023 - INTERVENTION/IMPLEADMENT, IA No. 47565/2019 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 32415/2018 (XIV)
(IA No. 167993/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 31870/2018 (XIV)
(FOR APPLICATION FOR SUBSTITUTION ON IA 155560/2023, FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 155561/2023, FOR EXEMPTION FROM FILING O.T. ON IA 155563/2023, FOR SETTING ASIDE AN ABATEMENT ON IA 187433/2023, FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT ON IA 187434/2023)

SLP(C) No. 32416/2018 (XIV)
(IA No. 168092/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 394/2019 (XIV)
(IA No. 118485/2021 - APPLICATION FOR TAKING ON RECORD, IA No.182119/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9059/2019 (XIV)
(IA No. 52464/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7948/2019 (XIV)
(IA No. 132392/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.132388/2023 - APPLICATION FOR SUBSTITUTION, IA No. 132389/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No.44198/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 132390/2023 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 7950/2019 (XIV)
(IA No. 46226/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7949/2019 (XIV)
(IA No. 150464/2019 - APPLICATION FOR VACATION OF INTERIM ORDER, IA No. 44078/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 150465/2019 - EXEMPTION FROM FILING O.T., IA No.157798/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 9061/2019 (XIV)
(IA No. 53325/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 1268/2019 in R.P.(C) No. 406/2017 In C.A. No. 8674/2016 (XIV-A)
(IA No. 87518/2019 - MODIFICATION)

MA 1267/2019 in R.P.(C) No. 411/2017 In C.A. No. 8726/2016 (XIV-A)
(IA No. 89591/2019 - MODIFICATION)

Diary No(s). 21692/2019 (XIV)
(IA No. 93774/2019 - CONDONATION OF DELAY IN FILING, IA No.93775/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 21759/2019 (XIV)
(IA No. 106475/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20908/2019 (XIV)
(IA No. 105838/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20798/2019 (XIV)
(IA No. 107302/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

SLP(C) No. 22808/2019 (XIV)

SLP(C) No. 22847/2019 (XIV)

(IA No. 114889/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22859/2019 (XIV)

(IA No. 116176/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22849/2019 (XIV)

(IA No. 114243/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22860/2019 (XIV)

(IA No. 114308/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22851/2019 (XIV)

(IA No. 113481/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22862/2019 (XIV)

(IA No. 115767/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22863/2019 (XIV)

(IA No. 117861/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22864/2019 (XIV)

(IA No. 116170/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22865/2019 (XIV)

(IA No. 115374/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22853/2019 (XIV)

(IA No. 113975/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22854/2019 (XIV)

(IA No. 114333/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22855/2019 (XIV)

(IA No. 113877/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 29190/2019 (XIV)

(IA No. 132416/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

SLP(C) No. 29191/2019 (XIV)

(IA No. 131536/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 29192/2019 (XIV)

SLP(C) No. 24781/2019 (XIV)

(IA No. 126890/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 2622/2019 in R.P.(C) No. 405/2017 In C.A. No. 8906/2016 (XIV-A)

(IA No. 167338/2019 - MODIFICATION OF COURT ORDER)

Diary No(s). 45820/2019 (XIV)

(IA No. 729/2020 - CONDONATION OF DELAY IN FILING, IA No. 730/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 45830/2019 (XIV)

(IA No. 1345/2020 - CONDONATION OF DELAY IN FILING, IA No.1346/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4251/2020 (XIV)

(IA No. 197691/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 804/2020 (XIV-A)

(IA No. 21173/2020 - MODIFICATION OF COURT ORDER)

MA 629/2020 (XIV-A)

(IA No. 21183/2020 - MODIFICATION OF COURT ORDER)

MA 627/2020 (XIV-A)

(IA No. 21192/2020 - MODIFICATION OF COURT ORDER)

MA 700/2020 (XIV-A)

(IA No. 21201/2020 - MODIFICATION OF COURT ORDER)

MA 628/2020 (XIV-A)

(IA No. 21222/2020 - MODIFICATION OF COURT ORDER)

Diary No(s). 23683/2020 (XIV)

(IA No. 118393/2020 - CONDONATION OF DELAY IN FILING, IA No.118394/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 118395/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24250/2020 (XIV)

(IA No. 12692/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.126959/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 24368/2020 (XIV)

(IA No. 123889/2020 - CONDONATION OF DELAY IN FILING, IA

No.123891/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 24494/2020 (XIV)

(IA No. 123612/2020 - CONDONATION OF DELAY IN FILING, IA No.123613/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14308/2020 (XIV)

(IA No. 122547/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 122548/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16348/2018 (XIV)

(IA No. 72786/2018 - APPLICATION FOR PERMISSION TO FILE ADDITIONAL GROUNDS AND ADDITIONAL DOCUMENTS, IA No. 72785/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20209/2018 (XIV)

(IA No. 96120/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20206/2018 (XIV)

SLP(C) No. 20207/2018 (XIV)

(IA No. 96449/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 21273/2018 (XIV)

(IA No. 102673/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22115/2018 (XIV)

(IA No. 104441/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 26088/2018 (XIV)

(IA No. 128207/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 26089/2018 (XIV)

(IA No. 129076/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 26393/2018 (XIV)

(IA No. 132665/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 28438/2018 (XIV)

(IA No. 144395/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 28440/2018 (XIV)

(IA No. 143346/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 29159/2018 (XIV)

(IA No. 147814/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 31309/2018 (XIV)

(IA No. 163547/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 32932/2018 (XIV)

(IA No. 171002/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 131550/2021 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 6457/2019 (XIV)

(IA No. 33983/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10154/2019 (XIV)

(IA No. 60583/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 11170/2019 (XIV)

(IA No. 67727/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2260/2020 (XIV)

(IA No. 169916/2022 - APPLICATION FOR PERMISSION, IA No.112851/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 24253/2020 (XIV)

(IA No. 121026/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 24367/2020 (XIV)

(IA No. 124300/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 24491/2020 (XIV)

(IA No. 123928/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 28960/2020 (XIV)

(IA No. 177445/2023 - APPLICATION FOR ABATEMENT, IA No. 177444/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING APPLICATION FOR, SUBSTITUTED SERVICE, IA No. 177446/2023 - APPLICATION FOR SUBSTITUTION, IA No. 4087/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 28985/2020 (XIV)

(IA No. 4647/2021 - CONDONATION OF DELAY IN FILING, IA No.4651/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.4653/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 118/2021 (XIV)

(IA No. 65291/2021 - CONDONATION OF DELAY IN FILING, IA

No.65292/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 7957/2023 - EXEMPTION FROM FILING O.T., IA No. 7955/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 1698/2021 (XIV)

(IA No. 96475/2021 - APPLICATION FOR SUBSTITUTION, IA No. 64497/2021 - CONDONATION OF DELAY IN FILING, IA No. 96481/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 64498/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 2001/2021 (XIV)

(IA No. 64271/2021 - CONDONATION OF DELAY IN FILING, IA No.64270/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 9094/2023 - EXEMPTION FROM FILING O.T., IA No. 9093/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 2927/2021 (XIV)

(IA No. 36224/2021 - CONDONATION OF DELAY IN FILING, IA No.36229/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 36230/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 4276/2021 (XIV)

(IA No. 127376/2021 - APPLICATION FOR CONDONATION OF DELAY IN, FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.116614/2021 - APPLICATION FOR SUBSTITUTION, IA No. 63912/2021 - CONDONATION OF DELAY IN FILING, IA No. 127372/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 63913/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 127374/2021 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 7862/2021 (XIV)

(IA No. 64277/2021 - CONDONATION OF DELAY IN FILING, IA No.64276/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 9555/2021 (XIV)

(IA No. 52751/2021 - CONDONATION OF DELAY IN FILING, IA No.52750/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 10043/2021 (XIV)

(IA No. 55362/2021 - CONDONATION OF DELAY IN FILING, IA No.55366/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 17118/2021 (XIV)

(IA No. 106005/2021 - CONDONATION OF DELAY IN FILING, IA No.106006/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 106008/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16015/2021 (XIV)

(IA No. 98339/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 98340/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 17877/2021 (XIV)

(IA No. 103998/2021 - CONDONATION OF DELAY IN FILING, IA No.156176/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 22128/2021 (XIV)
(IA No. 46281/2022 - CONDONATION OF DELAY IN FILING, IA No. 46282/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 26601/2021 (XIV)
(IA No. 155348/2021 - CONDONATION OF DELAY IN FILING, IA No.155349/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 26605/2021 (XIV)
(IA No. 155747/2021 - CONDONATION OF DELAY IN FILING, IA No.155748/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 155749/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 26687/2021 (XIV)
(IA No. 40499/2022 - CONDONATION OF DELAY IN FILING, IA No. 40501/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28686/2021 (XIV)
(IA No. 155744/2021 - CONDONATION OF DELAY IN FILING, IA No. 155745/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28978/2021 (XIV)
(IA No. 159516/2021 - CONDONATION OF DELAY IN FILING, IA No. 159517/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 159518/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29094/2021 (XIV)
(IA No. 157709/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 29096/2021 (XIV)
(IA No. 157154/2021 - CONDONATION OF DELAY IN FILING, IA No. 157157/2021 - EXEMPTION FROM FILING O.T., IA No. 61003/2022 - SUBSTITUTED SERVICE)

Diary No(s). 3096/2022 (XIV)
(IA No. 93873/2022 - CONDONATION OF DELAY IN FILING, IA No. 93874/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 93875/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 10284/2022 (XIV)
(IA No. 81210/2022 - CONDONATION OF DELAY IN FILING, IA No. 81212/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 81214/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 11493/2022 (XIV)
(IA No. 73979/2022 - CONDONATION OF DELAY IN FILING, IA No. 73980/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 12203/2022 (XIV)

(IA No. 86837/2022 - CONDONATION OF DELAY IN FILING, IA No. 86838/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 86839/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 12377/2022 (XIV)

(IA No. 86401/2022 - CONDONATION OF DELAY IN FILING, IA No. 86402/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 86403/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 12659/2022 (XIV)

(IA No. 74968/2022 - CONDONATION OF DELAY IN FILING, IA No. 74970/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 12924/2022 (XIV)

(IA No. 70374/2022 - CONDONATION OF DELAY IN FILING, IA No. 70372/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13933/2022 (XIV)

(IA No. 143106/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 93299/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 93300/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 13774/2022 (XIV)

(IA No. 172361/2022 - APPLICATION FOR SUBSTITUTION, IA No. 172366/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 93321/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 172362/2022 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 3259/2019 (XIV)

(IA No. 10746/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22434/2019 (XIV)

(IA No. 108665/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 20223/2021 (XIV)

(IA No. 125273/2021 - CONDONATION OF DELAY IN FILING, IA No. 125275/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21608/2022 (XIV)

Diary No(s). 2/2022 (XIV)

(IA No. 126733/2022 - APPLICATION FOR SUBSTITUTION, IA No. 91238/2023 - APPLICATION FOR SUBSTITUTION, IA No. 18192/2022 - CONDONATION OF DELAY IN FILING, IA No. 161819/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 91241/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 18193/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA

No. 177835/2022 - EXEMPTION FROM FILING O.T., IA No. 91242/2023 - SETTING ASIDE AN ABATEMENT, IA No. 49837/2023 - SETTING ASIDE AN ABATEMENT, IA No. 110779/2023 - SUBSTITUTED SERVICE)

Diary No(s). 2588/2022 (XIV)
(IA No. 58046/2022 - CONDONATION OF DELAY IN FILING, IA No. 58047/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 58048/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 8581/2022 (XIV)
(IA No. 115188/2023 - CONDONATION OF DELAY IN FILING, IA No.115189/2023 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 115190/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 115191/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 11765/2022 (XIV)
(IA No. 81334/2022 - CONDONATION OF DELAY IN FILING, IA No. 81335/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 15687/2022 (XIV)
(IA No. 618/2023 - CONDONATION OF DELAY IN FILING, IA No. 623/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 19545/2022 (XIV-A)
(IA No. 88947/2022 - MODIFICATION)

Diary No(s). 21004/2022 (XIV)
(IA No. 26650/2023 - CONDONATION OF DELAY IN FILING, IA No. 26652/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 21033/2022 (XIV)
(IA No. 205998/2022 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 205999/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 21052/2022 (XIV)
(IA No. 28813/2023 - CONDONATION OF DELAY IN FILING, IA No. 28814/2023 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 28815/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 28817/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 18608/2022 (XIV)
(IA No. 172380/2022 - SUBSTITUTED SERVICE)

Diary No(s). 24674/2022 (XIV)
(IA No. 114216/2023 - CONDONATION OF DELAY IN FILING, IA No.114218/2023 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 114217/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27935/2022 (XIV)
(IA No. 27622/2023 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

Diary No(s). 27959/2022 (XIV)
(IA No. 29333/2023 - CONDONATION OF DELAY IN FILING, IA
No.29334/2023 - CONDONATION OF DELAY IN REFILING/CURING THE
DEFECTS, IA No. 29335/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 37562/2022 (XIV-A)
(IA No. 181153/2022 - CONDONATION OF DELAY IN FILING, IA
No.179180/2022 - RECALLING THE COURTS ORDER)

MA 46/2023 (XIV-A)
(FOR RECALLING THE COURTS ORDER ON IA 188959/2022, FOR CONDONATION
OF DELAY IN FILING ON IA 188964/2022)

Diary No(s). 39883/2022 (XIV-A)
(IA No. 191547/2022 - CONDONATION OF DELAY IN FILING, IA
No.191540/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 40294/2022 (XIV-A)
(IA No. 193693/2022 - CONDONATION OF DELAY IN FILING, IA
No.193688/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 40305/2022 (XIV-A)
(IA No. 193716/2022 - CONDONATION OF DELAY IN FILING, IA No.
193710/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 40310/2022 (XIV-A)
(IA No. 193744/2022 - CONDONATION OF DELAY IN FILING, IA No.
193739/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 40767/2022 (XIV-A)
(IA No. 196327/2022 - CONDONATION OF DELAY IN FILING, IA No.
196324/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 40773/2022 (XIV-A)
(IA No. 196363/2022 - CONDONATION OF DELAY IN FILING, IA No.
196358/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 42742/2022 (XIV-A)
(IA No. 59263/2023 - CONDONATION OF DELAY IN FILING, IA
No.205346/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 42745/2022 (XIV-A)
(IA No. 59442/2023 - CONDONATION OF DELAY IN FILING, IA No.
205357/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 411/2023 (XIV-A)
(IA No. 138907/2023 - CONDONATION OF DELAY IN FILING, IA
No.1087/2023 - MODIFICATION OF COURT ORDER)

Diary No(s). 446/2023 (XIV-A)
(IA No. 1447/2023 - CONDONATION OF DELAY IN FILING, IA No.

1444/2023 - RECALLING THE COURTS ORDER)
Diary No(s). 501/2023 (XIV)
(IA No. 10497/2023 - CONDONATION OF DELAY IN FILING, IA No. 10498/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 522/2023 (XIV-A)
(IA No. 1807/2023 - CONDONATION OF DELAY IN FILING, IA No. 1804/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 541/2023 (XIV-A)
(IA No. 1882/2023 - CONDONATION OF DELAY IN FILING, IA No. 1879/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 724/2023 (XIV)
(IA No. 113710/2023 - CONDONATION OF DELAY IN FILING, IA No. 113712/2023 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 113715/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 113713/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

MA 1626/2023 (XIV-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 3560/2023, IA No. 3552/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1015/2023 (XIV-A)
(IA No. 4256/2023 - CONDONATION OF DELAY IN FILING, IA No. 4253/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1137/2023 (XIV-A)
(IA No. 138919/2023 - CONDONATION OF DELAY IN FILING, IA No. 4960/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1460/2023 (XIV-A)
(IA No. 6694/2023 - CONDONATION OF DELAY IN FILING, IA No. 6696/2023 - EXEMPTION FROM FILING O.T., IA No. 6691/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1464/2023 (XIV-A)
(IA No. 6695/2023 - CONDONATION OF DELAY IN FILING, IA No. 6697/2023 - EXEMPTION FROM FILING O.T., IA No. 6693/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1466/2023 (XIV-A)
(IA No. 6704/2023 - CONDONATION OF DELAY IN FILING, IA No. 6705/2023 - EXEMPTION FROM FILING O.T., IA No. 6702/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 3958/2023 (XIV)
(IA No. 114982/2023 - CONDONATION OF DELAY IN FILING, IA No. 114984/2023 - CONDONATION OF DELAY IN REFILEING/ CURING THE DEFECTS, IA No. 114983/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 4091/2023 (XIV-A)
(IA No. 20072/2023 - CONDONATION OF DELAY IN FILING
IA No. 20073/2023 - EXEMPTION FROM FILING O.T.
IA No. 20071/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4510/2023 (XIV)
(IA No. 22395/2023 - CONDONATION OF DELAY IN FILING
IA No. 22394/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4531/2023 (XIV)
(IA No.52847/2023-CONDONATION OF DELAY IN FILING)

Diary No(s). 4743/2023 (XIV)
(IA No. 23463/2023 - CONDONATION OF DELAY IN FILING
IA No. 23461/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4990/2023 (XIV-A)
(IA No. 24828/2023 - CONDONATION OF DELAY IN FILING
IA No. 24831/2023 - EXEMPTION FROM FILING O.T.
IA No. 24827/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 5385/2023 (XIV)
(IA No. 30840/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 6523/2023 (XIV-A)
(IA No. 33043/2023 - CONDONATION OF DELAY IN FILING
IA No. 33041/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 6524/2023 (XIV-A)
(IA No. 33042/2023 - CONDONATION OF DELAY IN FILING
IA No. 33039/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 8250/2023 (XIV)
(IA No. 55245/2023 - CONDONATION OF DELAY IN FILING
IA No. 55249/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 10561/2023 (XIV-A)
(IA No. 51673/2023 - CONDONATION OF DELAY IN FILING
IA No. 51671/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 11257/2023 (XIV)
(IA No. 84185/2023 - CONDONATION OF DELAY IN FILING
IA No. 84187/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 84188/2023 - EXEMPTION FROM FILING O.T.)

MA 1643/2023 in R.P.(C) No. 556/2017 In C.A. No. 8477/2016 (XIV-A)
(FOR RECALLING THE COURTS ORDER ON IA 55469/2023
FOR CONDONATION OF DELAY IN FILING ON IA 55472/2023)

Diary No(s). 11591/2023 (XIV)

(IA No. 93428/2023 - CONDONATION OF DELAY IN FILING
IA No. 93429/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 93430/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 12025/2023 (XIV)
(IA No. 84936/2023 - CONDONATION OF DELAY IN FILING
IA No. 84937/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 12338/2023 (XIV)
(IA No. 112831/2023 - CONDONATION OF DELAY IN FILING
IA No. 112833/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 112834/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 12639/2023 (XIV-A)
(IA No. 61958/2023 - CONDONATION OF DELAY IN FILING
IA No. 61957/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 12978/2023 (XIV-A)
(IA No. 64709/2023 - CONDONATION OF DELAY IN FILING
IA No. 64708/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13159/2023 (XIV-A)
(IA No. 65302/2023 - CONDONATION OF DELAY IN FILING
IA No. 65299/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13549/2023 (XIV)
(IA No. 108753/2023 - CONDONATION OF DELAY IN FILING
IA No. 108757/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 14584/2023 (XIV-A)
(IA No. 71274/2023 - CONDONATION OF DELAY IN FILING
IA No. 71275/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 14601/2023 (XIV-A)
(IA No. 71310/2023 - CONDONATION OF DELAY IN FILING
IA No. 71308/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 14703/2023 (XIV)
(IA No. 102354/2023 - CONDONATION OF DELAY IN FILING
IA No. 102355/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 14854/2023 (XIV-A)
(IA No. 72647/2023 - CONDONATION OF DELAY IN FILING
IA No. 72646/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 15173/2023 (XIV)
(IA No. 84241/2023 - CONDONATION OF DELAY IN FILING
IA No. 84245/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 84249/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15177/2023 (XIV)

(IA No. 88850/2023 - CONDONATION OF DELAY IN FILING

**IA No. 88852/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 15266/2023 (XIV)

(IA No. 101610/2023 - CONDONATION OF DELAY IN FILING

**IA No. 101613/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 101615/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15542/2023 (XIV)

(IA No. 102427/2023 - CONDONATION OF DELAY IN FILING

**IA No. 102429/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 15544/2023 (XIV)

(IA No. 112217/2023 - CONDONATION OF DELAY IN FILING

IA No. 112220/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15550/2023 (XIV)

(IA No. 107800/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15557/2023 (XIV)

(IA No. 101310/2023 - CONDONATION OF DELAY IN FILING

**IA No. 101311/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 15806/2023 (XIV)

(IA No. 102308/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15812/2023 (XIV)

(IA No. 109262/2023 - CONDONATION OF DELAY IN FILING

**IA No. 109264/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 109265/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15815/2023 (XIV)

(IA No. 103614/2023 - CONDONATION OF DELAY IN FILING

**IA No. 103615/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 103617/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 16246/2023 (XIV)

(IA No. 107263/2023 - CONDONATION OF DELAY IN FILING

**IA No. 107264/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 107265/2023 - EXEMPTION FROM FILING O.T.)

C.A. No. 8565/2016 (XIV-A)

(IA No. 66226/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 29251/2022 - EXEMPTION FROM FILING O.T.
IA No. 54142/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 29247/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 28471/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3041-3042/2018 (XIV)
(IA No. 5348/2018 - EXEMPTION FROM FILING O.T.
IA No. 5349/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

SLP(C) No. 2272/2019 (XIV)
(IA No. 157630/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 6568/2020 (XIV)
(IA No. 28734/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29182/2021 (XIV)
(IA No. 157925/2021 - CONDONATION OF DELAY IN FILING
IA No. 157926/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 159164/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 30749/2021 (XIV-A)
(IA No. 162822/2021 - CONDONATION OF DELAY IN FILING REVIEW
PETITION
IA No. 159186/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13525/2022 (XIV)
(IA No. 75445/2022 - CONDONATION OF DELAY IN FILING
IA No. 75446/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 75448/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 22888/2022 (XIV)
(IA No. 121148/2023 - CONDONATION OF DELAY IN FILING
IA No. 121146/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 121154/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 121151/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 23688/2022 (XIV)
(IA No. 132213/2023 - CONDONATION OF DELAY IN FILING
IA No. 132212/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 25278/2022 (XIV)
(IA No. 133722/2023 - CONDONATION OF DELAY IN FILING
IA No. 133721/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 27992/2022 (XIV)
(FOR ADMISSION and I.R. and IA No.27312/2023-CONDONATION OF DELAY
IN FILING and IA No.27313/2023-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)

Diary No(s). 28055/2022 (XIV)
(IA No. 104364/2023 - CONDONATION OF DELAY IN FILING
IA No. 104369/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 104371/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28446/2022 (XIV)
(IA No. 65986/2023 - CONDONATION OF DELAY IN FILING
IA No. 65988/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 29314/2022 (XIV)
(IA No. 172268/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 30121/2022 (XIV)
(IA No. 151643/2022 - CONDONATION OF DELAY IN FILING
IA No. 151644/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 32408/2022 (XIV)
(IA No. 124271/2023 - CONDONATION OF DELAY IN FILING
IA No. 124272/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 124273/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 124275/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 32409/2022 (XIV)
(IA No. 121979/2023 - CONDONATION OF DELAY IN FILING
IA No. 121981/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 37246/2022 (XIV)
(FOR EXEMPTION FROM FILING O.T. ON IA 125225/2023
IA No. 125221/2023 - CONDONATION OF DELAY IN FILING
IA No. 125223/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 125224/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 125225/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 39904/2022 (XIV)
(IA No. 42733/2023 - CONDONATION OF DELAY IN FILING

IA No. 42736/2023 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 42741/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 102/2023 (XIV)

(IA No. 139116/2023 - CONDONATION OF DELAY IN FILING

IA No. 139117/2023 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 139118/2023 - EXEMPTION FROM FILING O.T.)

MA 1761/2023 in C.A. No. 8911/2016 (XIV-A)

(IA No. 6666/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 2556/2023 (XIV-A)

(IA No. 12354/2023 - CONDONATION OF DELAY IN FILING

IA No. 12349/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 2941/2023 (XIV-A)

(IA No. 14204/2023 - CONDONATION OF DELAY IN FILING

IA No. 14202/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4587/2023 (XIV)

(IA No. 43143/2023 - CONDONATION OF DELAY IN FILING

IA No. 43147/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 43145/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 8141/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.106727/2023-CONDONATION OF DELAY IN FILING and IA No.106723/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.106730/2023-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS)

Diary No(s). 10729/2023 (XIV)

(IA No. 93550/2023 - CONDONATION OF DELAY IN FILING

IA No. 93551/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 93552/2023 - EXEMPTION FROM FILING O.T.)

MA 1642/2023 in C.A. No. 8477/2016 (XIV-A)

(IA No. 55454/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 11587/2023 (XIV)

(IA No. 102545/2023 - CONDONATION OF DELAY IN FILING

IA No. 102552/2023 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 102549/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 102550/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 11597/2023 (XIV)

(IA No. 88881/2023 - CONDONATION OF DELAY IN FILING

IA No. 88887/2023 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 88883/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 88885/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 11767/2023 (XIV-A)

(IA No. 57785/2023- Application for Condonation of delay in filing M.A.

IA No. 57785/2023 - RECALLING THE COURTS ORDER

IA No. 57784/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 12373/2023 (XIV)

(IA No. 127197/2023 - CONDONATION OF DELAY IN FILING

IA No. 127210/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 127215/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 12740/2023 (XIV-A)

(IA No. 147178/2023 - CONDONATION OF DELAY IN FILING

IA No. 62599/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 12955/2023 (XIV)

(IA No. 137350/2023 - CONDONATION OF DELAY IN FILING

IA No. 137351/2023 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 137352/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 13420/2023 (XIV-A)

(IA No. 131237/2023 - CONDONATION OF DELAY IN FILING

IA No. 66347/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13544/2023 (XIV-A)

(IA No. 66901/2023 - CONDONATION OF DELAY IN FILING

IA No. 66902/2023 - EXEMPTION FROM FILING O.T.

IA No. 66900/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13594/2023 (XIV)

(IA No. 94804/2023 - CONDONATION OF DELAY IN FILING

IA No. 94805/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 94806/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 13738/2023 (XIV)

(IA No. 98292/2023 - CONDONATION OF DELAY IN FILING

IA No. 98294/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 13991/2023 (XIV)

(IA No. 103023/2023 - CONDONATION OF DELAY IN FILING

IA No. 103025/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 14018/2023 (XIV)
(IA No. 99541/2023 - CONDONATION OF DELAY IN FILING
IA No. 99543/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 14075/2023 (XIV)
(IA No. 108601/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 14180/2023 (XIV-A)
(IA No. 69485/2023 - CONDONATION OF DELAY IN FILING
IA No. 69481/2023 - RECALLING THE COURTS ORDER)

MA 1722/2023 in C.A. No. 8537/2016 (XIV-A)
(IA No. 193901/2023 - RECALLING THE COURTS ORDER
IA No. 69878/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 14692/2023 (XIV)
(IA No. 105198/2023 - CONDONATION OF DELAY IN FILING
IA No. 105200/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 14751/2023 (XIV)
(IA No. 112164/2023 - CONDONATION OF DELAY IN FILING
IA No. 112165/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 14789/2023 (XIV)
(IA No. 106290/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 14797/2023 (XIV)
(IA No. 92773/2023 - CONDONATION OF DELAY IN FILING
IA No. 92771/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 92782/2023 - EXEMPTION FROM FILING O.T.
IA No. 92778/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 14860/2023 (XIV)
(IA No. 103915/2023 - CONDONATION OF DELAY IN FILING
IA No. 103916/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 14869/2023 (XIV)
(IA No. 138945/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15284/2023 (XIV)
(IA No. 90081/2023 - CONDONATION OF DELAY IN FILING
IA No. 90082/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 90083/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15286/2023 (XIV)
(IA No. 102416/2023 - CONDONATION OF DELAY IN FILING
IA No. 102417/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

IA No. 102419/2023 - EXEMPTION FROM FILING O.T.)

**Diary No(s). 15531/2023 (XIV)
(IA No. 101472/2023 - CONDONATION OF DELAY IN FILING
IA No. 101473/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 15535/2023 (XIV)
(IA No. 104871/2023 - CONDONATION OF DELAY IN FILING
IA No. 104874/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 15558/2023 (XIV)
(IA No. 98194/2023 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 15805/2023 (XIV)
(IA No. 104421/2023 - CONDONATION OF DELAY IN FILING
IA No. 104423/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 104425/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 15819/2023 (XIV)
(IA No. 108241/2023 - CONDONATION OF DELAY IN FILING
IA No. 108243/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 16723/2023 (XIV)
(IA No. 114563/2023 - CONDONATION OF DELAY IN FILING
IA No. 114564/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 16975/2023 (XIV)
(IA No. 109184/2023 - CONDONATION OF DELAY IN FILING
IA No. 109185/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 109186/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 17063/2023 (XIV)
(IA No. 111612/2023 - CONDONATION OF DELAY IN FILING
IA No. 111613/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 111614/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 17124/2023 (XIV)
(IA No. 101795/2023 - CONDONATION OF DELAY IN FILING
IA No. 101797/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 17208/2023 (XIV)
(IA No. 111117/2023 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 17211/2023 (XIV)
(IA No. 125385/2023 - CONDONATION OF DELAY IN FILING
IA No. 125386/2023 - EXEMPTION FROM FILING O.T.)**

Diary No(s). 17829/2023 (XIV)
(IA No. 115999/2023 - CONDONATION OF DELAY IN FILING
IA No. 116000/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 116001/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 17832/2023 (XIV)
(IA No. 114211/2023 - CONDONATION OF DELAY IN FILING
IA No. 114212/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 18111/2023 (XIV)
(IA No. 116805/2023 - CONDONATION OF DELAY IN FILING
IA No. 116806/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 18183/2023 (XIV)
(IA No. 110592/2023 - CONDONATION OF DELAY IN FILING
IA No. 110594/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18682/2023 (XIV)
(IA No. 108465/2023 - CONDONATION OF DELAY IN FILING
IA No. 108466/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18684/2023 (XIV)
(IA No. 113618/2023 - CONDONATION OF DELAY IN FILING
IA No. 113619/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 19084/2023 (XIV)
(IA No. 124528/2023 - CONDONATION OF DELAY IN FILING
IA No. 124529/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 19217/2023 (XIV)
(IA No. 102375/2023 - CONDONATION OF DELAY IN FILING
IA No. 102376/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 102377/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 19983/2023 (XIV)
(IA No. 115571/2023 - CONDONATION OF DELAY IN FILING
IA No. 115572/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 20119/2023 (XIV)
(IA No. 107594/2023 - CONDONATION OF DELAY IN FILING
IA No. 107595/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 21126/2023 (XIV)
(IA No. 113987/2023 - CONDONATION OF DELAY IN FILING
IA No. 113986/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 21535/2023 (XIV)
(IA No. 116984/2023 - CONDONATION OF DELAY IN FILING
IA No. 116985/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 21669/2023 (XIV)
(IA No. 118504/2023 - CONDONATION OF DELAY IN FILING
IA No. 118505/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 118506/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 21997/2023 (XIV)
(IA No. 119783/2023 - CONDONATION OF DELAY IN FILING
IA No. 119784/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 22457/2023 (XIV)
(IA No. 114462/2023 - CONDONATION OF DELAY IN FILING
IA No. 114459/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 22486/2023 (XIV)
(IA No. 116723/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 22524/2023 (XIV-A)
(IA No. 110340/2023 - CONDONATION OF DELAY IN FILING
IA No. 110338/2023 - RECALLING THE COURTS ORDER)

C.A. No. 5539/2017 (XIV-A)

SLP(C) No. 8775/2016 (XIV)

SLP(C) No. 36423/2016 (XIV)

SLP(C) No. 3825/2017 (XIV)
(IA No. 37708/2017 - OT)

R.P.(C) No. 1882/2017 in C.A. No. 8705/2016 (XIV-A)
(FOR ADMISSION and IA No.78942/2017-CONDONATION OF DELAY IN FILING
REVIEW PETITION)

Diary No(s). 17789/2017 (XIV)
(IA No. 15732/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 189379/2023 - EXEMPTION FROM FILING O.T.
IA No. 189378/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 1637/2017 in C.A. No. 11581/2016 (XIV-A)

R.P.(C) No. 1113/2018 in C.A. No. 9899/2016 (XIV-A)
(IA No. 6043/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 6044/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**R.P.(C) No. 2438/2017 in C.A. No. 8924/2016 (XIV-A)
(IA No. 109609/2017 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)**

**Diary No(s). 6303/2018 (XIV-A)
(IA No. 31006/2018 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 18945/2018 (XIV-A)
(IA No. 73336/2018 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)**

**SLP(C) No. 20202/2018 (XIV)
(IA No. 96707/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 20210/2018 (XIV)
(IA No. 96114/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 111986/2019 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 21275/2018 (XIV)
(IA No. 99369/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 29144/2018 (XIV)
(IA No. 147152/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 29714/2018 (XIV-A)
(IA No. 112858/2018 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)**

**Diary No(s). 35922/2018 (XIV-A)
(IA No. 138765/2018 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)**

**SLP(C) No. 28442/2018 (XIV)
(IA No. 143821/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 29157/2018 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
149434/2018
IA No. 149434/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 30454/2018 (XIV)
(IA No. 158905/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) No. 32412/2018 (XIV)

(IA No. 6950/2020 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 6946/2020 - APPLICATION FOR SUBSTITUTION
IA No. 167137/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 54975/2019 - INTERVENTION/IMPLEADMENT
IA No. 6949/2020 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 31861/2018 (XIV)
(IA No. 163614/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4399/2019 (XIV)
(IA No. 163127/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 1456/2019 (XIV)
(IA No. 14818/2019 - CONDONATION OF DELAY IN FILING
IA No. 14819/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5812/2019 (XIV)
(IA No. 28045/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5347/2019 (XIV)
(IA No. 26897/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15071/2019 (XIV)
(IA No. 79389/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15081/2019 (XIV)
(IA No. 84970/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 26490/2019 (XIV-A)
(IA No. 110663/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

SLP(C) No. 2463/2020 (XIV)
(IA No. 193510/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 193511/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4073/2020 (XIV)
(IA No. 119763/2021 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 119752/2021 - APPLICATION FOR SUBSTITUTION
IA No. 46486/2020 - APPOINT A NEXT FRIEND
IA No. 119754/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION

APPLN.

IA No. 197581/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119758/2021 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 4077/2020 (XIV)

(IA No. 196810/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 2407/2022 (XIV)

(IA No. 57705/2022 - CONDONATION OF DELAY IN FILING

IA No. 57706/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 10218/2022 (XIV)

(FOR ADMISSION and I.R. and IA No.4/2023-CONDONATION OF DELAY IN FILING and IA No.5/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.6/2023-EXEMPTION FROM FILING O.T. and IA No.7/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 12238/2022 (XIV-A)

(IA No. 60142/2022 - MODIFICATION OF COURT ORDER)

SLP(C) No. 17053/2022 (XIV)

(IA No. 58194/2023 - SUBSTITUTED SERVICE)

Diary No(s). 37093/2022 (XIV-A)

(IA No. 181150/2022 - CONDONATION OF DELAY IN FILING

IA No. 176212/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 38953/2022 (XIV-A)

(IA No. 186245/2022 - CONDONATION OF DELAY IN FILING

IA No. 186247/2022 - EXEMPTION FROM FILING O.T.

IA No. 186243/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 40963/2022 (XIV-A)

(IA No. 197225/2022 - CONDONATION OF DELAY IN FILING

IA No. 197222/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 42064/2022 (XIV-A)

(IA No. 201944/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 42071/2022 (XIV-A)

(IA No. 201969/2022 - RECALLING THE COURTS ORDER)

Diary No(s). 42406/2022 (XIV-A)

(IA No. 120374/2023 - CONDONATION OF DELAY IN FILING

IA No. 203779/2022 - MODIFICATION OF COURT ORDER)

Diary No(s). 42459/2022 (XIV-A)

(IA No. 138913/2023 - CONDONATION OF DELAY IN FILING

IA No. 203962/2022 - MODIFICATION)

Diary No(s). 515/2023 (XIV-A)

(IA No. 1794/2023 - CONDONATION OF DELAY IN FILING
IA No. 1789/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 527/2023 (XIV-A)
(IA No. 1825/2023 - CONDONATION OF DELAY IN FILING
IA No. 1823/2023 - RECALLING THE COURTS ORDER)

MA 1625/2023 in C.A. No. 8584/2016 (XIV-A)
(IA No. 1895/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 668/2023 (XIV)
(IA No. 2430/2023 - CONDONATION OF DELAY IN FILING
IA No. 2425/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1001/2023 (XIV-A)
(IA No. 4217/2023 - CONDONATION OF DELAY IN FILING
IA No. 4214/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1136/2023 (XIV-A)
(IA No. 138922/2023 - CONDONATION OF DELAY IN FILING
IA No. 4933/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1291/2023 (XIV-A)
(IA No. 5988/2023 - CONDONATION OF DELAY IN FILING
IA No. 5987/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 1465/2023 (XIV-A)
(IA No. 6703/2023 - CONDONATION OF DELAY IN FILING
IA No. 6709/2023 - EXEMPTION FROM FILING O.T.
IA No. 6701/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 2121/2023 (XIV-A)
(IA No. 9893/2023 - CONDONATION OF DELAY IN FILING
IA No. 9891/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 3578/2023 (XIV-A)
(IA No. 17700/2023 - CONDONATION OF DELAY IN FILING
IA No. 17699/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4083/2023 (XIV-A)
(IA No. 20047/2023 - CONDONATION OF DELAY IN FILING
IA No. 20119/2023 - EXEMPTION FROM FILING O.T.
IA No. 20044/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4086/2023 (XIV-A)
(IA No. 20059/2023 - CONDONATION OF DELAY IN FILING
IA No. 20060/2023 - EXEMPTION FROM FILING O.T.
IA No. 20057/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4242/2023 (XIV-A)
(IA No. 20906/2023 - CONDONATION OF DELAY IN FILING
IA No. 20908/2023 - EXEMPTION FROM FILING O.T.
IA No. 20900/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4477/2023 (XIV-A)
(IA No. 22224/2023 - CONDONATION OF DELAY IN FILING
IA No. 22222/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 4967/2023 (XIV-A)
(IA No. 24731/2023 - CONDONATION OF DELAY IN FILING
IA No. 24733/2023 - EXEMPTION FROM FILING O.T.
IA No. 24728/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 10980/2023 (XIV-A)
(IA No. 53483/2023 - CLARIFICATION/DIRECTION
IA No. 80603/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 11554/2023 (XIV-A)
(IA No. 56841/2023 - CONDONATION OF DELAY IN FILING
IA No. 56838/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 11562/2023 (XIV-A)
(IA No. 56866/2023 - CONDONATION OF DELAY IN FILING
IA No. 56864/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 12592/2023 (XIV-A)
(IA No. 61699/2023 - CONDONATION OF DELAY IN FILING
IA No. 61696/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 12635/2023 (XIV-A)
(IA No. 61947/2023 - CONDONATION OF DELAY IN FILING
IA No. 61944/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13153/2023 (XIV-A)
(IA No. 65270/2023 - CONDONATION OF DELAY IN FILING
IA No. 65268/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13155/2023 (XIV-A)
(IA No. 65280/2023 - CONDONATION OF DELAY IN FILING
IA No. 65279/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13323/2023 (XIV-A)
(IA No. 66037/2023 - CONDONATION OF DELAY IN FILING
IA No. 66032/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13541/2023 (XIV-A)
(IA No. 66895/2023 - CONDONATION OF DELAY IN FILING
IA No. 66896/2023 - EXEMPTION FROM FILING O.T.
IA No. 66892/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 14289/2023 (XIV-A)
(IA No. 133033/2023 - CONDONATION OF DELAY IN FILING
IA No. 69724/2023 - MODIFICATION)

Diary No(s). 14353/2023 (XIV-A)
(IA No. 70112/2023 - CONDONATION OF DELAY IN FILING

IA No. 70110/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 14845/2023 (XIV-A)
(IA No. 72623/2023 - CONDONATION OF DELAY IN FILING
IA No. 72621/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 17744/2023 (XIV-A)
(IA No. 87117/2023 - CONDONATION OF DELAY IN FILING
IA No. 87119/2023 - EXEMPTION FROM FILING O.T.
IA No. 87113/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 21344/2023 (XIV-A)
(IA No. 105106/2023 - CONDONATION OF DELAY IN FILING
IA No. 105108/2023 - EXEMPTION FROM FILING O.T.
IA No. 105101/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 22699/2023 (XIV-A)
(IA No. 111152/2023 - CONDONATION OF DELAY IN FILING
IA No. 111150/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 23142/2023 (XIV-A)
(IA No. 112727/2023 - CONDONATION OF DELAY IN FILING
IA No. 112726/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 24734/2023 (XIV-A)
(IA No. 117565/2023 - CONDONATION OF DELAY IN FILING
IA No. 117564/2023 - RECALLING THE COURTS ORDER)

SLP(C) No. 8797/2016 (XIV)
(IA No. 141306/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 8761/2016 (XIV)
(IA No. 144612/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 8768/2016 (XIV)
(IA No. 164654/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 5910/2016 (XIV)

SLP(C) No. 8776/2016 (XIV)

SLP(C) No. 8766/2016 (XIV)
C.A. No. 5538/2017 (XIV-A)

SLP(C) No. 584/2017 (XIV)

SLP(C) No. 28277/2016 (XIV)

SLP(C) No. 4873/2018 (XIV)
(IA No. 23467/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**SLP(C) No. 16251/2018 (XIV)
(IA No. 71953/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 20205/2018 (XIV)
(IA No. 96586/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 44536/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 20203/2018 (XIV)
(IA No. 96683/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 20459/2018 (XIV)
(IA No. 99240/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 157625/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 30451/2018 (XIV)
(IA No. 158077/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 44514/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 29611/2018 (XIV)
(IA No. 19745/2022 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 94550/2019 - APPLICATION FOR SUBSTITUTION
IA No. 94552/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 153069/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 96040/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 19743/2022 - SETTING ASIDE AN ABATEMENT)**

**SLP(C) No. 28219/2018 (XIV)
(IA No. 141365/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 29825/2018 (XIV)
(IA No. 153130/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 30445/2018 (XIV)
(IA No. 157694/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) No. 4398/2019 (XIV)

SLP(C) No. 8323/2019 (XIV)
(IA No. 46926/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7945/2019 (XIV)
(IA No. 44297/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10386/2019 (XIV)
(IA No. 61143/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14576/2019 (XIV)
(IA No. 79643/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14565/2019 (XIV)
(IA No. 79870/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 19172/2019 (XIV)
(IA No. 93445/2019 - CONDONATION OF DELAY IN FILING
IA No. 93447/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 1416/2019 in R.P.(C) No. 551/2017 In C.A. No. 8508/2016 (XIV-A)
(IA No. 101552/2019 - MODIFICATION OF COURT ORDER)

MA 2327/2019 in R.P.(C) No. 401/2017 In C.A. No. 8541/2016 (XIV-A)
(IA No. 158968/2019 - MODIFICATION OF COURT ORDER)

Diary No(s). 41950/2019 (XIV)
(IA No. 168787/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 183374/2019 - CONDONATION OF DELAY IN FILING
IA No. 183376/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4110/2020 (XIV)
(IA No. 187701/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4114/2020 (XIV)
(IA No. 92301/2023 - APPLICATION FOR PERMISSION
IA No. 189016/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 92306/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4895/2020 (XIV)
(IA No. 8453/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

IA No. 141237/2021 - EXEMPTION FROM FILING O.T.
IA No. 141235/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 1558/2020 (XIV)
(IA No. 10219/2020 - CONDONATION OF DELAY IN FILING
IA No. 10220/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

MA 626/2020 (XIV-A)
(IA No. 21208/2020 - MODIFICATION OF COURT ORDER)

MA 611/2020 (XIV-A)
(IA No. 21213/2020 - MODIFICATION OF COURT ORDER)

Diary No(s). 6926/2020 (XIV)
(IA No. 36646/2020 - CONDONATION OF DELAY IN FILING
IA No. 36647/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 24244/2020 (XIV)
(IA No. 123444/2020 - CONDONATION OF DELAY IN FILING
IA No. 123445/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 24247/2020 (XIV)
(IA No. 161946/2021 - APPLICATION FOR SUBSTITUTION
IA No. 123719/2020 - CONDONATION OF DELAY IN FILING
IA No. 161948/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Diary No(s). 9458/2021 (XIV)
(IA No. 55467/2021 - CONDONATION OF DELAY IN FILING
IA No. 55468/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 22256/2021 (XIV)
(IA No. 163397/2021 - CONDONATION OF DELAY IN FILING
IA No. 176919/2022 - CONDONATION OF DELAY IN FILING
IA No. 163399/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 127397/2022 - EXEMPTION FROM FILING O.T.
IA No. 163400/2021 - EXEMPTION FROM FILING O.T.
IA No. 176912/2022 - EXEMPTION FROM FILING O.T.
IA No. 127395/2022 - INTERVENTION/IMPLEADMENT
IA No. 176910/2022 - INTERVENTION/IMPLEADMENT
IA No. 176915/2022 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 22630/2021 (XIV)
(IA No. 45229/2022 - CONDONATION OF DELAY IN FILING
IA No. 45230/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 24734/2021 (XIV)

(IA No. 69169/2022 - APPLICATION FOR SUBSTITUTION
IA No. 145916/2021 - CONDONATION OF DELAY IN FILING
IA No. 145917/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28767/2021 (XIV)
(IA No. 158041/2021 - CONDONATION OF DELAY IN FILING
IA No. 158044/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 31393/2021 (XIV)
(IA No. 5599/2022 - CONDONATION OF DELAY IN FILING
IA No. 5600/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 31839/2021 (XIV)
(IA No. 168312/2021 - CONDONATION OF DELAY IN FILING
IA No. 168310/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 1359/2022 (XIV)
(IA No. 7127/2022 - CONDONATION OF DELAY IN FILING
IA No. 7126/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 86399/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 2441/2022 (XIV)
(IA No. 11246/2022 - CONDONATION OF DELAY IN FILING
IA No. 11247/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 9841/2022 (XIV)
(IA No. 51646/2022 - CONDONATION OF DELAY IN FILING
IA No. 51647/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18034/2022 (XIV-A)
(IA No. 84043/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT
IA No. 84041/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION
IA No. 84042/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 84044/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 21978/2022 (XIV)
(FOR ADMISSION and I.R. and IA No.204857/2022-CONDONATION OF DELAY
IN FILING and IA No.204858/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 23770/2022 (XIV)
(IA No. 132363/2023 - CONDONATION OF DELAY IN FILING
IA No. 132364/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

IA No. 132366/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**Diary No(s). 24353/2022 (XIV)
(FOR ADMISSION and I.R. and IA No.122562/2022-CONDONATION OF DELAY IN FILING)**

**Diary No(s). 41774/2022 (XIV-A)
(IA No. 200976/2022 - RECALLING THE COURTS ORDER)**

**Diary No(s). 41777/2022 (XIV-A)
(IA No. 200997/2022 - RECALLING THE COURTS ORDER)**

**Diary No(s). 402/2023 (XIV-A)
(IA No. 138916/2023 - CONDONATION OF DELAY IN FILING
IA No. 1057/2023 - MODIFICATION OF COURT ORDER)**

**Diary No(s). 937/2023 (XIV)
(IA No. 6233/2023 - CONDONATION OF DELAY IN FILING
IA No. 6234/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 63423/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 1204/2023 (XIV)
(IA No. 22332/2023 - CONDONATION OF DELAY IN FILING
IA No. 22334/2023 - EXEMPTION FROM FILING O.T.)**

**MA 1647/2023 in C.A. No. 8566/2016 (XIV-A)
(IA No. 13947/2023 - RECALLING THE COURTS ORDER)**

**Diary No(s). 3484/2023 (XIV-A)
(IA No. 17225/2023 - MODIFICATION OF COURT ORDER)**

**Diary No(s). 4367/2023 (XIV-A)
(IA No. 21599/2023 - MODIFICATION)**

**Diary No(s). 11258/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.84730/2023-CONDONATION OF DELAY IN FILING and IA No.84731/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 11686/2023 (XIV)
(IA No. 57459/2023 - CONDONATION OF DELAY IN FILING
IA No. 57458/2023 - RECALLING THE COURTS ORDER)**

**Diary No(s). 11706/2023 (XIV-A)
(IA No. 57543/2023 - CONDONATION OF DELAY IN FILING
IA No. 57541/2023 - RECALLING THE COURTS ORDER)**

**Diary No(s). 15864/2023 (XIV)
(IA No. 95000/2023 - CONDONATION OF DELAY IN FILING
IA No. 95002/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 33345/2015 (XIV)
(IA No. 213206/2023 - CLARIFICATION/DIRECTION
IA No. 32039/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

Diary No(s). 39526/2017 (XIV)
(FOR ADMISSION and I.R. and IA No.26416/2018-CONDONATION OF DELAY
IN FILING and IA No.26421/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.26419/2018-CONDONATION OF DELAY IN
REFILING)

R.P.(C) No. 1/2018 in C.A. No. 2980/2017 (XIV-A)

Diary No(s). 7178/2018 (XIV)
(IA No. 60683/2018 - CONDONATION OF DELAY IN FILING
IA No. 60686/2018 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 60685/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 202934/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7184/2018 (XIV)
(IA No. 47181/2018 - CONDONATION OF DELAY IN FILING
IA No. 47182/2018 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 201362/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7195/2018 (XIV)
(IA No. 43893/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 8479/2018 (XIV)
(IA No. 49529/2018 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 21557/2018 (XIV)
(IA No. 103993/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 21873/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 228/2019 (XIV)
(IA No. 180556/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3743/2019 (XIV)

Diary No(s). 10266/2019 (XIV)
(IA No. 85839/2019 - CONDONATION OF DELAY IN FILING
IA No. 85841/2019 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 85842/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 126709/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 15896/2019 (XIV)
(IA No. 82428/2019 - CONDONATION OF DELAY IN FILING)

MA 525/2020 (XIV-A)
(FOR ADMISSION and IA No.2754/2020-MODIFICATION OF COURT ORDER)

Diary No(s). 8804/2020 (XIV)
(IA No. 94954/2020 - CONDONATION OF DELAY IN FILING
IA No. 114416/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Diary No(s). 21134/2020 (XIV)
(IA No. 127040/2020 - CONDONATION OF DELAY IN FILING
IA No. 127042/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 22116/2020 (XIV)
(IA No. 64676/2021 - CONDONATION OF DELAY IN FILING
IA No. 64677/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 89739/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 25769/2020 (XIV)
(IA No. 126683/2020 - CONDONATION OF DELAY IN FILING
IA No. 126684/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 2517/2021 (XIV)
(IA No. 31552/2021 - CONDONATION OF DELAY IN FILING
IA No. 31553/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 762/2022 (XIV)
(IA No. 58456/2022 - CONDONATION OF DELAY IN FILING
IA No. 58457/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 10477/2022 (XIV)
(IA No. 402/2023 - CONDONATION OF DELAY IN FILING
IA No. 40203/2023 - EXEMPTION FROM FILING O.T.
IA No. 406/2023 - EXEMPTION FROM FILING O.T.
IA No. 40200/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 15572/2022 (XIV)
(IA No. 184032/2023 - CONDONATION OF DELAY IN FILING
IA No. 184034/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS
IA No. 184035/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 184038/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 19652/2022 (XIV)

(IA No. 156376/2023 - CONDONATION OF DELAY IN FILING

IA No. 156377/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 156378/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 156380/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27649/2022 (XIV)

(IA No. 150124/2022 - CONDONATION OF DELAY IN FILING

IA No. 150125/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 150126/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28063/2022 (XIV)

(IA No. 173575/2023 - CONDONATION OF DELAY IN FILING

IA No. 173573/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 173574/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29641/2022 (XIV)

(IA No. 169455/2023 - CONDONATION OF DELAY IN FILING

IA No. 169456/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 29697/2022 (XIV)

(IA No. 173290/2023 - CONDONATION OF DELAY IN FILING

IA No. 173295/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 31979/2022 (XIV)

(IA No. 165040/2023 - CONDONATION OF DELAY IN FILING

IA No. 165042/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 165045/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 35924/2022 (XIV)

(IA No. 172239/2023 - CONDONATION OF DELAY IN FILING

IA No. 172242/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 172240/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 172241/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 38890/2022 (XIV)

(IA No. 192840/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 39067/2022 (XIV)

(IA No. 189726/2022 - CONDONATION OF DELAY IN FILING

IA No. 189740/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**Diary No(s). 39310/2022 (XIV-A)
(IA No. 188199/2022 - MODIFICATION)**

**Diary No(s). 41084/2022 (XIV)
(IA No. 172033/2023 - CONDONATION OF DELAY IN FILING
IA No. 172032/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 172035/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 41445/2022 (XIV)
(IA No. 13764/2023 - CONDONATION OF DELAY IN FILING
IA No. 13768/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 13770/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 41531/2022 (XIV)
(IA No. 174980/2023 - CONDONATION OF DELAY IN FILING
IA No. 174981/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 179271/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 179270/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 41703/2022 (XIV)
(IA No. 173389/2023 - CONDONATION OF DELAY IN FILING
IA No. 173387/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 173391/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 173392/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 42045/2022 (XIV)
(IA No. 173357/2023 - CONDONATION OF DELAY IN FILING
IA No. 173358/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 173359/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 173362/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 42660/2022 (XIV)
(IA No. 173502/2023 - CONDONATION OF DELAY IN FILING
IA No. 173506/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 173505/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 173503/2023 - EXEMPTION FROM FILING O.T.)**

Diary No(s). 77/2023 (XIV)

(IA No. 11822/2023 - CONDONATION OF DELAY IN FILING
IA No. 11826/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

MA 1931/2023 in SLP(C) No. 6367/2016 (XIV)
(IA No. 2506/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 3079/2023 (XIV)
(IA No. 45898/2023 - CONDONATION OF DELAY IN FILING
IA No. 45901/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 140898/2023 - SUBSTITUTED SERVICE)

Diary No(s). 3747/2023 (XIV)
(IA No. 176676/2023 - CONDONATION OF DELAY IN FILING
IA No. 176675/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 176679/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 176677/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 4841/2023 (XIV)
(IA No. 170501/2023 - CONDONATION OF DELAY IN FILING
IA No. 170504/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 170502/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 6339/2023 (XIV)
(IA No. 173551/2023 - CONDONATION OF DELAY IN FILING
IA No. 173554/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 173552/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 9194/2023 (XIV)
(IA No. 68678/2023 - CONDONATION OF DELAY IN FILING
IA No. 68680/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 12327/2023 (XIV)
(IA No. 173388/2023 - CONDONATION OF DELAY IN FILING
IA No. 173390/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 12328/2023 (XIV)
(IA No. 171678/2023 - CONDONATION OF DELAY IN FILING
IA No. 171677/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 171679/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 171680/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 12331/2023 (XIV)
(IA No. 172319/2023 - CONDONATION OF DELAY IN FILING
IA No. 172320/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 12596/2023 (XIV-A)
(IA No. 61714/2023 - CONDONATION OF DELAY IN FILING
IA No. 61713/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 13357/2023 (XIV)
(IA No. 173488/2023 - CONDONATION OF DELAY IN FILING
IA No. 173489/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 173491/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 173492/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 13481/2023 (XIV)
(IA No. 94897/2023 - CONDONATION OF DELAY IN FILING
IA No. 94898/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 14064/2023 (XIV)
(IA No. 79922/2023 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15001/2023 (XIV)
(IA No. 103041/2023 - CONDONATION OF DELAY IN FILING
IA No. 103042/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 15004/2023 (XIV)
(IA No. 102342/2023 - CONDONATION OF DELAY IN FILING
IA No. 102343/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 15543/2023 (XIV)
(IA No. 171086/2023 - CONDONATION OF DELAY IN FILING
IA No. 171089/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 171087/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 171088/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15734/2023 (XIV)
(IA No. 88438/2023 - CONDONATION OF DELAY IN FILING
IA No. 88441/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 15738/2023 (XIV)
(IA No. 113191/2023 - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS)

Diary No(s). 19215/2023 (XIV)

(IA No. 106378/2023 - CONDONATION OF DELAY IN FILING
IA No. 106379/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20490/2023 (XIV-A)
(IA No. 100543/2023 - CLARIFICATION/DIRECTION)

Diary No(s). 21224/2023 (XIV)
(IA No. 152726/2023 - CONDONATION OF DELAY IN FILING
IA No. 152728/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 152727/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 21946/2023 (XIV)
(IA No. 179781/2023 - CONDONATION OF DELAY IN FILING
IA No. 179782/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS)

Diary No(s). 27410/2023 (XIV-A)
(IA No. 150507/2023 - CONDONATION OF DELAY IN FILING
IA No. 167850/2023 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 130901/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 30089/2023 (XIV-A)
(IA No. 179152/2023 - CONDONATION OF DELAY IN FILING
IA No. 145901/2023 - MODIFICATION)

Diary No(s). 30619/2023 (XIV)
(IA No. 160277/2023 - CONDONATION OF DELAY IN FILING
IA No. 160278/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 31074/2023 (XIV)
(IA No. 162194/2023 - CONDONATION OF DELAY IN FILING
IA No. 162195/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 162196/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 31083/2023 (XIV)
(IA No. 161974/2023 - CONDONATION OF DELAY IN FILING
IA No. 161976/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 31966/2023 (XIV)
(IA No. 179242/2023 - CONDONATION OF DELAY IN FILING
IA No. 179244/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 179246/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 31968/2023 (XIV)
(IA No. 173765/2023 - CONDONATION OF DELAY IN FILING
IA No. 173770/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 173772/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 31969/2023 (XIV)

(IA No. 181280/2023 - CONDONATION OF DELAY IN FILING

**IA No. 181282/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 181283/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 31971/2023 (XIV)

(IA No. 162165/2023 - CONDONATION OF DELAY IN FILING

**IA No. 162164/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 162167/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 31974/2023 (XIV)

(IA No. 168767/2023 - CONDONATION OF DELAY IN FILING

**IA No. 168770/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 168771/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 31977/2023 (XIV)

(IA No. 162032/2023 - CONDONATION OF DELAY IN FILING

**IA No. 162033/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 162035/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 31982/2023 (XIV)

(IA No. 159168/2023 - CONDONATION OF DELAY IN FILING

**IA No. 159169/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 159173/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 32234/2023 (XIV)

(IA No. 163774/2023 - CONDONATION OF DELAY IN FILING

**IA No. 163775/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 163776/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 32665/2023 (XIV)

(IA No. 166109/2023 - CONDONATION OF DELAY IN FILING

**IA No. 166110/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 32916/2023 (XIV)

(IA No. 175099/2023 - CONDONATION OF DELAY IN FILING

**IA No. 175103/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 33172/2023 (XIV)

(IA No. 168922/2023 - CONDONATION OF DELAY IN FILING

**IA No. 168923/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 33206/2023 (XIV)
(IA No. 186815/2023 - CONDONATION OF DELAY IN FILING
IA No. 186816/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 186817/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 15346/2015 (XIV)
(IA No.124683/2017-I/A FOR BRINGING ON RECORD ORDER PASSED BY THE
HIGH COURT OF DELHI ON 27.10.2017)

SLP(C) No. 8791/2016 (XIV)

SLP(C) No. 8773/2016 (XIV)
(IA No. 34096/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 8758/2016 (XIV)
(IA No. 80615/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4299/2017 (XIV)

SLP(C) No. 4155/2017 (XIV)

Diary No(s). 7167/2018 (XIV)
(IA No. 42103/2018 - CONDONATION OF DELAY IN FILING
IA No. 202923/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7174/2018 (XIV)
(IA No. 46586/2018 - CONDONATION OF DELAY IN FILING
IA No. 201463/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7191/2018 (XIV)
(IA No. 49925/2018 - CONDONATION OF DELAY IN FILING
IA No. 49926/2018 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 202721/2023 - EXEMPTION FROM FILING O.T.
IA No. 202720/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19817/2018 (XIV)
(IA No. 11760/2019 - CONDONATION OF DELAY IN FILING
IA No. 94783/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 94774/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 22691/2018 (XIV)
(IA No. 108036/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 2034/2019 (XIV)

Diary No(s). 28634/2018 (XIV)
(IA No. 108818/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

SLP(C) No. 30101/2018 (XIV)
(IA No. 153438/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 28212/2018 (XIV)
(IA No. 139131/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 29614/2018 (XIV)
(IA No. 152505/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1382/2019 (XIV)
(IA No. 185338/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 395/2019 (XIV)
(IA No. 182479/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14569/2019 (XIV)
(IA No. 77947/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12894/2019 (XIV)
(IA No. 71400/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12155/2019 (XIV)
(IA No. 72951/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12601/2019 (XIV)
(IA No. 73673/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 21380/2019 (XIV)
(IA No. 91735/2019 - CONDONATION OF DELAY IN FILING
IA No. 91736/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 190551/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 21381/2019 (XIV)
(IA No. 80140/2023 - CONDONATION OF DELAY IN FILING
IA No. 91573/2019 - CONDONATION OF DELAY IN FILING
IA No. 91574/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

IA No. 58728/2023 - SUBSTITUTED SERVICE)

Diary No(s). 21382/2019 (XIV)

(IA No. 91135/2019 - CONDONATION OF DELAY IN FILING

IA No. 91139/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22131/2019 (XIV)

(IA No. 120413/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 150885/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 22412/2019 (XIV)

(IA No. 120210/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 27464/2019 (XIV)

(IA No. 151906/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 151908/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 5308/2020 (XIV)

(IA No. 187371/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 41709/2019 (XIV)

(IA No. 193636/2019 - CONDONATION OF DELAY IN FILING

IA No. 193638/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 4029/2020 (XIV)

(IA No. 28651/2020 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 14851/2020 (XIV)

Diary No(s). 4034/2020 (XIV)

(IA No. 29577/2020 - CONDONATION OF DELAY IN FILING

IA No. 29578/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 24631/2020 (XIV)

(IA No. 32945/2022 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 121333/2020 - CONDONATION OF DELAY IN FILING

IA No. 121336/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28956/2020 (XIV)

(IA No. 3916/2021 - CONDONATION OF DELAY IN FILING

IA No. 3917/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 3918/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28988/2020 (XIV)
(IA No. 2928/2021 - CONDONATION OF DELAY IN FILING
IA No. 2929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 28993/2020 (XIV)
(IA No. 52901/2023 - APPLICATION FOR PERMISSION
IA No. 15228/2023 - APPLICATION FOR SUBSTITUTION
IA No. 2749/2021 - CONDONATION OF DELAY IN FILING
IA No. 15229/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 15231/2023 - SETTING ASIDE AN ABATEMENT
IA No. 125062/2022 - SUBSTITUTED SERVICE)

Diary No(s). 29070/2020 (XIV)
(IA No. 26437/2021 - CONDONATION OF DELAY IN FILING
IA No. 26439/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 8454/2021 (XIV)
(IA No. 199973/2022 - CONDONATION OF DELAY IN FILING
IA No. 199976/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 14829/2021 (XIV)
(IA No. 82656/2021 - CONDONATION OF DELAY IN FILING
IA No. 82658/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 82660/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15170/2021 (XIV)
(IA No. 78903/2021 - CONDONATION OF DELAY IN FILING
IA No. 78904/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 21831/2021 (XIV)
(IA No. 136277/2021 - CONDONATION OF DELAY IN FILING
IA No. 136278/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 21920/2021 (XIV)
(IA No. 126004/2021 - CONDONATION OF DELAY IN FILING
IA No. 126006/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 26604/2021 (XIV)
(IA No. 150211/2021 - CONDONATION OF DELAY IN FILING
IA No. 150212/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 29032/2021 (XIV)
(IA No. 48918/2023 - APPLICATION FOR SUBSTITUTION
IA No. 156820/2021 - CONDONATION OF DELAY IN FILING
IA No. 48921/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION

APPLN.

IA No. 156823/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 156821/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29097/2021 (XIV)

(IA No. 164025/2021 - CONDONATION OF DELAY IN FILING

IA No. 164027/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 29548/2021 (XIV)

(IA No. 28707/2022 - CONDONATION OF DELAY IN FILING

IA No. 28709/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 28708/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29643/2021 (XIV)

(IA No. 66911/2022 - CONDONATION OF DELAY IN FILING

IA No. 66912/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29803/2021 (XIV)

(IA No. 18716/2022 - CONDONATION OF DELAY IN FILING

IA No. 18718/2022 - EXEMPTION FROM FILING O.T.

IA No. 18717/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30585/2021 (XIV)

(IA No. 19435/2022 - CONDONATION OF DELAY IN FILING

IA No. 19437/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 1377/2022 (XIV)

(IA No. 13525/2022 - CONDONATION OF DELAY IN FILING

IA No. 13526/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 40099/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 43268/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13046/2022 (XIV)

(IA No. 91797/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 91798/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 7087/2022 (XIV)

(IA No. 188388/2022 - CONDONATION OF DELAY IN FILING

IA No. 54043/2022 - CONDONATION OF DELAY IN FILING

IA No. 54044/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 188381/2022 - INTERVENTION/IMPLEADMENT

IA No. 188384/2022 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 9201/2022 (XIV)
(IA No. 94598/2022 - CONDONATION OF DELAY IN FILING
IA No. 94599/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 94600/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 9433/2022 (XIV)
(IA No. 86078/2022 - CONDONATION OF DELAY IN FILING
IA No. 86080/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 86081/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 10476/2022 (XIV)
(FOR ADMISSION and I.R. and IA No.742/2023-CONDONATION OF DELAY IN
FILING and IA No.744/2023-EXEMPTION FROM FILING O.T. and IA
No.745/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 12518/2022 (XIV)
(IA No. 67886/2022 - CONDONATION OF DELAY IN FILING
IA No. 67895/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 14597/2022 (XIV)
(IA No. 1035/2023 - CONDONATION OF DELAY IN FILING
IA No. 1038/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 1036/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 15623/2022 (XIV)
(IA No. 1011/2023 - CONDONATION OF DELAY IN FILING
IA No. 1014/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 20620/2022 (XIV)
(IA No. 4024/2023 - CONDONATION OF DELAY IN FILING
IA No. 4025/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 21072/2022 (XIV)
(IA No. 71154/2023 - CONDONATION OF DELAY IN FILING
IA No. 71157/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27923/2022 (XIV)
(IA No. 25149/2023 - CONDONATION OF DELAY IN FILING
IA No. 25152/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 27975/2022 (XIV)
(IA No. 25954/2023 - CONDONATION OF DELAY IN FILING
IA No. 25957/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27989/2022 (XIV)

(IA No. 26778/2023 - CONDONATION OF DELAY IN FILING
IA No. 26780/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29310/2022 (XIV)
(IA No. 150151/2022 - CONDONATION OF DELAY IN FILING
IA No. 150152/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29650/2022 (XIV)
(IA No. 23108/2023 - CONDONATION OF DELAY IN FILING
IA No. 23105/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 29678/2022 (XIV)
(IA No. 69638/2023 - CONDONATION OF DELAY IN FILING
IA No. 69640/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 37815/2022 (XIV)
(IA No. 202630/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 38278/2022 (XIV)
(IA No. 197631/2022 - CONDONATION OF DELAY IN FILING
IA No. 197632/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 42036/2022 (XIV)
(IA No. 12987/2023 - CONDONATION OF DELAY IN FILING
IA No. 153658/2023 - INTERLOCUTARY APPLICATION)

Diary No(s). 3283/2023 (XIV)
(IA No. 156059/2023 - APPLICATION FOR SUBSTITUTION
IA No. 20884/2023 - CONDONATION OF DELAY IN FILING
IA No. 156061/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 156063/2023 - SETTING ASIDE AN ABATEMENT)

MA 381/2023 (XIV)
(FOR ADMISSION and IA No.39890/2023-RESTORATION)

SLP(C) No. 8769/2016 (XIV)
(IA No. 61624/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 61623/2023 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 8765/2016 (XIV)
(IA No. 154520/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10169/2016 (XIV)

SLP(C) No. 4298/2017 (XIV)

SLP(C) No. 3060/2018 (XIV)
(IA No. 83197/2021 - APPLICATION FOR PERMISSION

IA No. 5397/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 29088/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20458/2018 (XIV)

(IA No. 101644/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 137652/2021 - STAY APPLICATION)

Diary No(s). 26635/2018 (XIV)

(IA No. 116492/2018 - CONDONATION OF DELAY IN FILING

IA No. 116493/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23373/2018 (XIV)

(IA No. 112649/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23369/2018 (XIV)

(IA No. 112641/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22259/2018 (XIV)

(IA No. 108107/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 27689/2018 (XIV)

(IA No. 140719/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 24080/2018 (XIV)

(IA No. 117617/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22688/2018 (XIV)

(IA No. 143409/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25394/2018 (XIV)

(IA No. 122083/2018 - EXEMPTION FROM FILING O.T.

IA No. 122084/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 8320/2019 (XIV)

(IA No. 47763/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 99696/2020 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 11164/2019 (XIV)

(IA No. 67530/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14573/2019 (XIV)

(IA No. 80379/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 21739/2019 (XIV)

(IA No. 97254/2019 - CONDONATION OF DELAY IN FILING

IA No. 97255/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 148140/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 21741/2019 (XIV)

(IA No. 96390/2019 - CONDONATION OF DELAY IN FILING

IA No. 96391/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 22098/2019 (XIV)

(IA No. 97629/2019 - CONDONATION OF DELAY IN FILING

IA No. 97631/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5509/2020 (XIV)

(IA No. 105282/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22340/2019 (XIV)

(IA No. 23231/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 102615/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 26698/2019 (XIV)

(IA No. 64450/2023 - APPLICATION FOR SUBSTITUTION

IA No. 206048/2022 - APPLICATION FOR SUBSTITUTION

IA No. 101620/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 18/2020 (XIV)

(IA No. 105101/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 21758/2019 (XIV)

SLP(C) No. 27211/2019 (XIV)

(IA No. 154312/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 46208/2020 - EXEMPTION FROM FILING O.T.

IA No. 154314/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 2264/2020 (XIV)

(IA No. 171921/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4923/2020 (XIV)

SLP(C) No. 10674/2020 (XIV)
(IA No. 9216/2021 - APPLICATION FOR SUBSTITUTION
IA No. 171068/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 937/2020 (XIV)
(IA No. 63793/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 178549/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 947/2020 (XIV)
(IA No. 178663/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 14776/2020 (XIV)
(IA No. 12590/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 12692/2020 (XIV)
(IA No. 12482/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 14777/2020 (XIV)

SLP(C) No. 6519/2020 (XIV)
(IA No. 26830/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 26831/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7493/2020 (XIV)
(IA No. 80187/2020 - CONDONATION OF DELAY IN FILING
IA No. 80190/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 151124/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 8470/2020 (XIV)
(IA No. 80456/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 21888/2020 (XIV)
(IA No. 112786/2020 - CONDONATION OF DELAY IN FILING
IA No. 112789/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 11135/2023 (XIV)
(IA No. 114144/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 22560/2020 (XIV)
(IA No. 111199/2020 - CONDONATION OF DELAY IN FILING
IA No. 111198/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**Diary No(s). 28987/2020 (XIV)
(IA No. 2704/2021 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 53/2021 (XIV)
(IA No. 2570/2021 - CONDONATION OF DELAY IN FILING
IA No. 2568/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 1894/2021 (XIV)
(IA No. 15937/2021 - CONDONATION OF DELAY IN FILING
IA No. 15941/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 15944/2021 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 15399/2021 (XIV)
(IA No. 120267/2021 - CONDONATION OF DELAY IN FILING
IA No. 120269/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 120271/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 17418/2021 (XIV)
(IA No. 69384/2022 - APPLICATION FOR PERMISSION
IA No. 94166/2021 - CONDONATION OF DELAY IN FILING
IA No. 94167/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 17613/2021 (XIV)
(IA No. 110097/2021 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 18136/2021 (XIV)
(IA No. 112235/2021 - CONDONATION OF DELAY IN FILING
IA No. 112236/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 112237/2021 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 19415/2021 (XIV)
(IA No. 120848/2021 - CONDONATION OF DELAY IN FILING
IA No. 120850/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 120851/2021 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 26807/2021 (XIV)
(IA No. 64032/2023 - APPLICATION FOR PERMISSION
IA No. 164821/2021 - CONDONATION OF DELAY IN FILING
IA No. 164822/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 190958/2023 - SUBSTITUTED SERVICE)**

**Diary No(s). 28547/2021 (XIV)
(IA No. 164813/2021 - CONDONATION OF DELAY IN FILING)**

IA No. 164815/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**Diary No(s). 29098/2021 (XIV)
(IA No. 160756/2021 - CONDONATION OF DELAY IN FILING
IA No. 160757/2021 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 29111/2021 (XIV)
(IA No. 159883/2021 - CONDONATION OF DELAY IN FILING
IA No. 159884/2021 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 29668/2021 (XIV)
(IA No. 38288/2022 - CONDONATION OF DELAY IN FILING
IA No. 38289/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 38291/2022 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 30377/2021 (XIV)
(IA No. 11512/2022 - CONDONATION OF DELAY IN FILING
IA No. 11513/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 30583/2021 (XIV)
(IA No. 66839/2022 - CONDONATION OF DELAY IN FILING
IA No. 66840/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 381/2022 (XIV)
(IA No. 12387/2022 - CONDONATION OF DELAY IN FILING
IA No. 12388/2022 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 1564/2022 (XIV)
(IA No. 9960/2022 - CONDONATION OF DELAY IN FILING
IA No. 9961/2022 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 5024/2022 (XIV)
(IA No. 46121/2023 - APPLICATION FOR SUBSTITUTION
IA No. 46118/2023 - APPLICATION FOR SUBSTITUTION
IA No. 83384/2023 - APPLICATION FOR SUBSTITUTION
IA No. 45989/2022 - CONDONATION OF DELAY IN FILING
IA No. 83385/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 45992/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 45993/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 18861/2023 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
78305/2022
IA No. 78305/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 12519/2022 (XIV)
(IA No. 66036/2022 - CONDONATION OF DELAY IN FILING
IA No. 66037/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 13505/2022 (XIV)
(IA No. 66368/2022 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 14207/2022 (XIV)
(IA No. 93389/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 93390/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14200/2022 (XIV)
(IA No. 96846/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 20979/2022 (XIV)
(IA No. 61481/2023 - CONDONATION OF DELAY IN FILING
IA No. 61484/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 61482/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 61483/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20986/2022 (XIV)
(IA No. 68338/2023 - CONDONATION OF DELAY IN FILING
IA No. 68339/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 68341/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28053/2022 (XIV)
(IA No. 67834/2023 - CONDONATION OF DELAY IN FILING
IA No. 67836/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 67838/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28059/2022 (XIV)
(IA No. 30503/2023 - CONDONATION OF DELAY IN FILING
IA No. 30506/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 28449/2022 (XIV)
(IA No. 83596/2023 - CONDONATION OF DELAY IN FILING
IA No. 83598/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 83597/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 3365/2023 (XIV)
(IA No. 37635/2023 - CONDONATION OF DELAY IN FILING
IA No. 37636/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**Diary No(s). 4601/2023 (XIV)
(IA No. 29578/2023 - CONDONATION OF DELAY IN FILING
IA No. 29579/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 4860/2023 (XIV)
(IA No. 31693/2023 - CONDONATION OF DELAY IN FILING
IA No. 31697/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 5564/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.37781/2023-CONDONATION OF DELAY
IN FILING and IA No.37784/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT
IA No. 81611/2023 - APPLICATION FOR PERMISSION)**

**Diary No(s). 7061/2023 (XIV)
(IA No. 55041/2023 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 7087/2023 (XIV)
(IA No. 51343/2023 - CONDONATION OF DELAY IN FILING
IA No. 51344/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 51345/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 7291/2023 (XIV)
(IA No. 48408/2023 - CONDONATION OF DELAY IN FILING
IA No. 48409/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 7292/2023 (XIV)
(IA No. 50437/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)**

**Diary No(s). 7350/2023 (XIV)
(IA No. 56524/2023 - CONDONATION OF DELAY IN FILING
IA No. 56525/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 56526/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 10704/2023 (XIV)
(IA No. 65069/2023 - CONDONATION OF DELAY IN FILING
IA No. 65071/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 35484/2023 (XIV)
(IA No. 192273/2023 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 7188/2018 (XIV)
(IA No. 42418/2018 - CONDONATION OF DELAY IN FILING
IA No. 201224/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

Diary No(s). 8526/2018 (XIV)
(IA No. 51425/2018 - CONDONATION OF DELAY IN FILING
IA No. 51427/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 16233/2018 (XIV)
(IA No. 72372/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 20204/2018 (XIV)
(IA No. 96524/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 29831/2018 (XIV)
(IA No. 146419/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4400/2019 (XIV)
(IA No. 20152/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 10946/2019 (XIV)
(IA No. 43497/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 10384/2019 (XIV)
(IA No. 62717/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 10948/2019 (XIV)
(IA No. 64182/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 22033/2019 (XIV)
(IA No. 118322/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 199828/2023 - SUBSTITUTED SERVICE)

SLP(C) No. 28645/2019 (XIV)

SLP(C) No. 1928/2020 (XIV)
(FOR impleading party ON IA 34291/2023)

SLP(C) No. 702/2020 (XIV)
(IA No. 183518/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3407/2020 (XIV)
(IA No. 198200/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 198201/2019 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 815/2020 (XIV)

(IA No. 198159/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 198160/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3420/2020 (XIV)

(IA No. 198096/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 3989/2020 (XIV)

(IA No. 198456/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 45825/2019 (XIV)

(IA No. 46876/2023 - APPLICATION FOR SUBSTITUTION

IA No. 6046/2020 - CONDONATION OF DELAY IN FILING

IA No. 46878/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 6047/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 46881/2023 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 3991/2020 (XIV)

(IA No. 197860/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 46004/2019 (XIV)

(IA No. 10239/2020 - CONDONATION OF DELAY IN FILING

IA No. 10240/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 46016/2019 (XIV)

SLP(C) No. 6029/2020 (XIV)

SLP(C) No. 14870/2020 (XIV)

(IA No. 17536/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 75750/2023 - SUBSTITUTED SERVICE)

Diary No(s). 57/2020 (XIV)

(IA No. 15762/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 28110/2021 (XIV)

Diary No(s). 28141/2021 (XIV)

(IA No. 209478/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 35446/2022 - CONDONATION OF DELAY IN FILING

IA No. 35448/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 92038/2023 - EXEMPTION FROM FILING O.T.

IA No. 209474/2023 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 3172/2022 (XIV)

(IA No. 37599/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 3760/2022 (XIV)

(FOR ADMISSION and I.R. and IA No.215482/2023-CONDONATION OF DELAY IN FILING and IA No.215486/2023-EXEMPTION FROM FILING O.T. and IA No.215483/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 7909/2023 (XIV)

Diary No(s). 17929/2022 (XIV)

(FOR ADMISSION and I.R. and IA No.102532/2022-CONDONATION OF DELAY IN FILING and IA No.102537/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.102533/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 13889/2022 (XIV)

(IA No. 92682/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 92684/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 21006/2022 (XIV)

(FOR ADMISSION and I.R. and IA No.25038/2023-CONDONATION OF DELAY IN FILING and IA No.25039/2023-EXEMPTION FROM FILING O.T. and IA No.25040/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 27769/2022 (XIV)

(IA No. 192662/2022 - CONDONATION OF DELAY IN FILING

IA No. 192665/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 192666/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 4265/2023 (XIV)

(IA No. 45992/2023 - CONDONATION OF DELAY IN FILING

IA No. 45993/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 5017/2023 (XIV)

(IA No. 46983/2023 - CONDONATION OF DELAY IN FILING

IA No. 46984/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 46986/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 5141/2023 (XIV-A)

Diary No(s). 5463/2023 (XIV-A)

Diary No(s). 6123/2023 (XIV)
(IA No.97566/2023-CONDONATION OF DELAY IN FILING and IA
No.97564/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.97569/2023-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 6510/2023 (XIV-A)

Diary No(s). 6515/2023 (XIV-A)

Diary No(s). 9591/2023 (XIV-A)

Diary No(s). 10339/2023 (XIV-A)

Diary No(s). 10553/2023 (XIV-A)

Diary No(s). 12526/2023 (XIV-A)

Diary No(s). 12548/2023 (XIV-A)

Diary No(s). 12549/2023 (XIV-A)

Diary No(s). 13254/2023 (XIV-A)

Diary No(s). 13368/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.91820/2023-CONDONATION OF DELAY
IN FILING)

Diary No(s). 13552/2023 (XIV)
(IA No.197297/2023-CONDONATION OF DELAY IN FILING and IA
No.197298/2023-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Diary No(s). 13554/2023 (XIV)
(IA No. 86009/2023 - CONDONATION OF DELAY IN FILING
IA No. 86008/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 86011/2023 - EXEMPTION FROM FILING O.T.
IA No. 86010/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 14006/2023 (XIV)

Diary No(s). 14069/2023 (XIV)
(IA No. 78697/2023 - CONDONATION OF DELAY IN FILING
IA No. 78700/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 14745/2023 (XIV-A)
(IA No. 72127/2023 - CONDONATION OF DELAY IN FILING
IA No. 72126/2023 - RECALLING THE COURTS ORDER)

Diary No(s). 15816/2023 (XIV)
(IA No. 196338/2023 - CONDONATION OF DELAY IN FILING)

IA No. 196339/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

**MA 1919/2023 in C.A. No. 397/2023 (XIV-A)
(IA No. 87069/2023 - RECALLING THE COURTS ORDER)**

Diary No(s). 21716/2023 (XIV-A)

Diary No(s). 21786/2023 (XIV-A)

**Diary No(s). 27415/2023 (XIV-A)
(IA No. 166957/2023 - CONDONATION OF DELAY IN FILING
IA No. 166958/2023 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 130925/2023 - RECALLING THE COURTS ORDER)**

Diary No(s). 31028/2023 (XIV-A)

Diary No(s). 33298/2023 (XIV-A)

Diary No(s). 34776/2023 (XIV-A)

**Diary No(s). 34804/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.184677/2023-CONDONATION OF DELAY
IN FILING)**

Diary No(s). 34835/2023 (XIV-A)

**Diary No(s). 35093/2023 (XIV)
(IA No. 196413/2023 - CONDONATION OF DELAY IN FILING
IA No. 196414/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 35480/2023 (XIV)
(IA No. 192271/2023 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 35488/2023 (XIV)
(IA No. 193240/2023 - CONDONATION OF DELAY IN FILING
IA No. 193241/2023 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 36156/2023 (XIV)
(IA No. 199307/2023 - CONDONATION OF DELAY IN FILING
IA No. 199308/2023 - EXEMPTION FROM FILING O.T.)**

Diary No(s). 37258/2023 (XIV-A)

**Diary No(s). 37530/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.210504/2023-CONDONATION OF DELAY
IN FILING and IA No.210505/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 38004/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.215962/2023-CONDONATION OF DELAY
IN FILING and IA No.215963/2023-EXEMPTION FROM FILING C/C OF THE**

IMPUGNED JUDGMENT)

**Diary No(s). 38009/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.215176/2023-CONDONATION OF DELAY
IN FILING and IA No.215178/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.215180/2023-EXEMPTION FROM FILING O.T.)**

Diary No(s). 38181/2023 (XIV-A)

**Diary No(s). 38406/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.206973/2023-CONDONATION OF DELAY
IN FILING and IA No.206976/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.206979/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 38633/2023 (XIV)
(IA No.214836/2023-CONDONATION OF DELAY IN FILING and IA
No.214838/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.214840/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 38635/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.219442/2023-CONDONATION OF DELAY
IN FILING and IA No.219445/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.219446/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 38874/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.219841/2023-CONDONATION OF DELAY
IN FILING and IA No.219844/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.219845/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 39704/2023 (XIV)
(IA No.214592/2023-CONDONATION OF DELAY IN FILING and IA
No.214593/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 39771/2023 (XIV)
(IA No.215955/2023-CONDONATION OF DELAY IN FILING and IA
No.216849/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.215956/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 39775/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.219908/2023-CONDONATION OF DELAY
IN FILING and IA No.219910/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 40192/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.215158/2023-CONDONATION OF DELAY
IN FILING and IA No.215159/2023-EXEMPTION FROM FILING O.T.)**

**Diary No(s). 40386/2023 (XIV)
(IA No.207899/2023-CONDONATION OF DELAY IN FILING and IA
No.207900/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 41008/2023 (XIV)
(IA No.210949/2023-CONDONATION OF DELAY IN FILING)**

Diary No(s). 41349/2023 (XIV)

(IA No.208857/2023-CONDONATION OF DELAY IN FILING and IA No.208859/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.208862/2023-EXEMPTION FROM FILING O.T.)

Diary No(s). 41675/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.220099/2023-CONDONATION OF DELAY IN FILING and IA No.220101/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 17-05-2024 These matters were called on for judgment today.

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UPON hearing the counsel the Court made the following

O R D E R

Hon'ble Mr.Justice Surya Kant pronounced the judgment of the Bench comprising His Lordship, Hon'ble Mr.Justice Dipankar Datta and Hon'ble Mr.Justice Ujjal Bhuyan.

The applications for substitution and the applications for abatement are allowed.

Cause-title be amended accordingly.

The delay is condoned in all these matters, except those mentioned in 'List-B', 'List-C.2', 'List-D.2' and 'List-E.1'

For the reasons assigned in Part E of this Judgment, we grant leave in all these Special Leave Petitions, except those mentioned in 'List-B', 'List-D.2' and 'List-E.1.

All the matters stand disposed of in terms of the signed judgment

Pending interlocutory applications, including the applications for intervention/impleamdment, are disposed of.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)